THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAYA KUMAR): (a) Yes, Sir.

(b) and (c) The State Government had forwarded 7 proposals under the Basic Input component of the Deen Dayal Hathkargha Protsahan Yojana (DDHPY) during the year 2001-02 for covering the weavers of Durg and Rajnandgaon. Out of those proposals, only three were found in order: Those three proposals involving an outlay of Rs. 1.85 lakh were approved and sum of Rs. 0.92 lakh was sanctioned as first instalment.

Claims submitted by the State Government under the Marketing Incentive component of the DDHPY in respect of 17 Primary Weavers Cooperative Societies of the districts of Durg, Kavardh and Rajnandgaon for the year 2000-01 and 2001-02 were settle and a sum of Rs, 14,56,788/- was released during the year 2001-02.

In so far as Health Package Scheme is concerned, the proposal received from the State Government during the year 2001-02, for covering weavers of Durg, Rajnandgaon and Kavardh could not be considered for release of Central assistance as the State Government had, not furnished utilization certificate in respect of Central assistance released earlier.

Proposal for the Welfare of Textile Worker

- 5236. SHRI THANGA TAMIL SELVAN: Will the Minister of TEXTILES be pleased to state:
- (a) whether government propose to formulate a policy for the welfare of the textile workers:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAYA KUMAR): (a) to (c) Government has already formulated the approach towards textile workers in the National Textile Policy-2000.

The Policy, recognizing that the textile industry provides vast opportunity for sustainable employment, enunciates among its

objectives the expansion of productive employment through growth of the industry, and the enrichment of human resource skills and capabilities, with special emphasis on those working in the decentralized sectors of the industry. It calls for welfare schemes for ensuring a healthy and safe working environment for powerloom workers; in the handloom sector, it requires measures for skill upgradation and training of weavers to produce high value items or alternate employment in textile and allied sectors; and in the organized mill industry, emphasizes a pragmatic and rational exit policy with adequate protection of the workers interest, including a review of the Textile Wokers' Rehabilitation Fund Scheme, to mitigate the problems of displaced workers.

Readymade Garments Complex at Jabaipur

†5237. SHRI P.K. MAHESHWARI: Will the Minister of TEXTILES be pleased to state:

- (a) what is the contribution of your Ministry in the proposed Readymade Garments Complex at Jabalpur; and
 - (b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAYA KUMAR): (a) and (b) No central assistance has been committed for Readymade Garments Complex at Jabalpur under the "Apparel Park for Exports" scheme.

Crisis in Textile Industry in Gujarat

5238. SHRI VIJAY J. DARDA: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that the closure of number of textile mills have created a serious crisis in the textile industry, particularly in Gujarat;
- (b) if so, the number of mills closed and the ones on the verge of closure;
- (c) whether the crisis has been further accentuated as a result of the recent disturbances in Ahmedabad; and

[†]Original notice of the question was received in Hindi.